

## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA



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RBI/2024-25/111 DoR.RET.REC.57/12.01.001/2024-25

February 07, 2025

All Banks

Madam / Dear Sir,

## **Change in Bank Rate**

Please refer to our circular <u>DOR.RET.REC.101/12.01.001/2022-23 dated February 08, 2023</u> on the captioned subject.

- 2. As announced in the <u>Monetary Policy Statement 2024-25 dated February 07, 2025</u>, the Bank Rate is revised downwards by 25 basis points from 6.75 per cent to 6.50 per cent with immediate effect.
- 3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the <u>Annex</u>.

Yours faithfully,

(Latha Vishwanath) Chief General Manager

Encl.: As above



## <u>Annex</u>

## Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate (With immediate effect)
Penal interest rates on	Bank Rate plus 3.0	Bank Rate plus 3.0 percentage points
shortfalls in reserve	percentage points (9.75 per	(9.50 per cent) or Bank Rate plus 5.0
requirements (depending on	cent) or Bank Rate plus 5.0	percentage points (11.50 per cent).
duration of shortfalls).	percentage points (11.75 per	
	cent).	